

BY SPECIAL MESSENGER/BY EMAIL.

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-206/2013/7069/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. S. Bhattacharjee
Principal Judge,
Family Court-II,
Kamrup, Guwahati.

Dated Guwahati, the 4th December, 2018.

Sub:- **Casual Leave.**

Ref:- Your letter No. FCK.5/12/299/18 dtd. 01.12.2018.

Madam,

With reference to the above, I am directed to inform you that you have been granted Casual Leave for 2 (two) days on 10.12.2018 and 11.12.2018, as prayed for. Smti. N. Rajkumari, Principal Judge, Family Court -I, Kamrup, Guwahati will be in-charge of your Court and office in your absence.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-206/2013/7069.A/A, dated 4.12.18 Rd

Copy to:

1. Smti. N. Rajkumari, Principal Judge, Family Court -I, Kamrup,
Guwahati for information.

Sd/-

JT. REGISTRAR (VIGILANCE)